

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 288 of 2016  
APPEAL NO. 84 OF 2017 & IA NOS. 97 OF 2017  
**AND**  
**APPEAL NO. 85 OF 2017****

**Dated: 18<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 288 of 2016**

**In the matter of:**

**The Association of Polyester Continuous Polymerization Industries of DNH** .... **Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra  
Mr. Rohan Ganpathy  
Mr. Sasiprabhu  
Mr. Himanshu Suman

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1  
  
Ms. Swapna Seshadri  
Ms. Neha Garg  
Ms. Rhea Luthra for R-2  
  
Mr. Rohit Rao N.  
Mr. Mukund P. Unny for R-3

**APPEAL NO. 84 OF 2017 & IA NO. 97 OF 2017**

**Federation of Industries Association Silvasa** .... **Appellant(s)**

**Vs.**

**Joint Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rohit Rao N.  
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1  
 Ms. Swapna Seshadri  
 Ms. Rhea Luthra  
 Mr. Ashwin Ramanathan for R-2  
 Mr. Gaurav Mitra  
 Mr. Rohan Ganpathy  
 Mr. Sasiprabhu  
 Mr. Himanshu Suman for R-3

**APPEAL NO. 85 OF 2017**

<b>DNH Power Distribution Corporation Ltd.</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Joint Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
 Ms. Neha Garg  
 Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Varun Pathakfor R-1  
 Mr. Gaurav Mitra  
 Mr. Rohan Ganpathy  
 Mr. Sasiprabhu for R-2  
 Mr. Rohit Rao N.  
 Mr. Mukund P. Unny for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **30.07.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**